

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-521**

IB-582/ND/2020

IA/2301/2023, IA/6149/2022, IA/3311/2023, IA/3317/2023, IA/4793/2023

**IN THE MATTER OF:**

Sparta Global Projects Pvt. Ltd.

**....Applicant**

**Vs.**

Kugd Services Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Re-notified to **14.05.2024**.

**Sd/-  
(Court Officer)**